

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C). No. 3865 of 2003

Md. Nasim Petitioner
Versus
The State of Jharkhand & Ors. Respondents

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CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : None
For the Respondents : Mr. Sachin Kumar, Adv.

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The matter was taken up through Video Conferencing. Learned counsel for the respondents had no objection with it and submitted that the audio and video qualities are good.

15/05.04.2021 Nobody appears on behalf of the petitioner. However, learned counsel for the respondents is present.

With a view to give one more chance to the petitioner, put up this case on 27.04.2021.

(Rajesh Kumar, J.)

Shahid/